## GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS LOK SABHA

## **UNSTARRED QUESTION NO.3328**

Answered on Monday, December 16, 2024

Initiatives to Encourage Registration of Companies.

†3328. Shri Ramvir Singh Bidhuri:

Shri Chandra Prakash Joshi:

Will the Minister of Corporate Affairs be pleased to state:

- (a) the number of companies registered during the current financial year;
- (b) the specific policies or initiatives implemented by the Government to promote company registrations; and
- (c) the district-wise details of the number of companies registered in Rajasthan during the last three years?

## **ANSWER**

Minister of State in the Ministry of Corporate Affairs and Minister of State in the Ministry of Road Transport and Highways.

(Shri Harsh Malhotra)

- (a) The total number of companies registered during current FY 2024-25 till 30.11.2024 is 112962.
- (b) Initiatives taken by the Government to promote the registration of companies are:-
  - (i) Central Registration Centre (CRC) was established on 22.01.2016 vide notification G.S.R. 99(E) by the Ministry of Corporate Affairs to centralize the online process of incorporation in order to expedite the registration process.

- (ii) The cost of starting a business has been reduced significantly through a number of initiatives of which some areas under: -
  - (A) All companies with authorized capital upto INR 15,00,000 are incorporated at zero fee.
  - (B) Integration of PAN&TAN applications with SPICE (web form for incorporation of Company) + eMOA (e-Memorandum of Association) + AOA (e-Articles of Association) and allotment of DIN integrated into SPICe., registration with Employees' Provident Fund Organisation (EPFO), Employees' State Insurance Act (ESIC), Professional Tax Registration Certificate (PTRC), Professional Tax Enrolment Certificate (PTEC), Shops and Establishment Act, GSTIN, has reduced cost, time and procedures.
  - (C) Rule 38(2) of the Companies (Incorporation) Rules 2014 provides that single SPICE+ form can be used to apply for allotment of Director Identification Number upto three Directors, Reservation of a Name, Incorporation of company and Appointment of Directors of the proposed for One Person Company, Private company, Public company and a company falling under section 8 of the Companies Act, 2013.
  - (iii) Amendments were made in the Companies Act, 2013 in the year 2020 to facilitate Ease of Doing Business, Decriminalization of offences and to improve compliance requirements, specifically for Small Companies, One Person Companies, Start-ups and Producer Companies.
  - (iv) Exemptions from various provisions of the Companies Act to Private Companies, Government Companies,

Charitable Companies, Nidhi Companies and IFSC (GIFT city) companies have been provided.

(c) The district-wise details of the companies registered in Rajasthan during the last three years (i.e. 1.4.2021 to 31.3.2024):-

S.No	District	Number of Companies
		registered in last three years
1	Ajmer	508
2	Alwar	349
3	Anupgarh	71
4	Balotra	68
5	Banswara	102
6	Baran	91
7	Barmer	82
8	Beawar	136
9	Bharatpur	123
10	Bhilwara	328
11	Bikaner	490
12	Bundi	123
13	Chittorgarh	240
14	Churu	212
15	Dausa	121
16	Deeg	99
17	Dholpur	92
18	Didwana-Kuchaman	182
19	Dudu	85
20	Dungarpur	76
21	Ganganagar	348
22	Gangapurcity	63
23	Hanumangarh	136
24	Jaipur	8299
25	Jaipur (Gramin)	736
26	Jaisalmer	58
27	Jalore	33
28	Jhalawar	98
29	Jhunjhunu	256
30	Jodhpur	542
31	Jodhpur (Gramin)	397

32	Karauli	46
33	Kekri	85
34	Khairthal-Tijara	437
35	Kota	663
36	Kotputli-Behror	280
37	Nagaur	92
38	Neem Ka Thana	124
39	Pali	176
40	Phalodi	249
41	Pratapgarh	56
42	Rajsamand	594
43	Salumbar	244
44	Sanchore	32
45	Sawai Madhopur	58
46	Shahpura	234
47	Sikar	352
48	Sirohi	104
49	Tonk	91
50	Udaipur	595
	Total	19056

\*\*\*\*\*